

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 192/2002  
in  
OA 3235/2001

3

New Delhi, this the 1st day of August, 2002

Hon'ble Dr. A.Vedavalli, Member (J)  
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. Udaiveer Singh  
S/o Sh. Hoti Lal  
Village Sarai Post Office Barla  
Distt. Aligarh (UP).

...Petitioner~

(By Adv. Sh. D.N.Sharma)

V E R S U S

1. Sh. H.A.Yadav  
Director of Printing  
Nirman Bhawan, New Delhi.

2. Sh. Amitava De  
Manager  
Govt. of India Press  
Aligarh, UP.

...Respondents

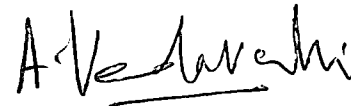
(By Adv. Sh. R.N.Singh)

O R D E R (ORAL)

By Hon'ble Dr. A.Vedavalli, Member (J)

Ld. counsel for the petitioner seeks  
permission to withdraw CP. Permission granted.  
CP is dismissed as withdrawn. Notices  
discharged.

  
(GOVINDAN S. TAMPPI)  
MEMBER (A)

  
(DR. A. VEDAVALLI)  
MEMBER (J)

/vksn/